

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:539
ANSWERED ON:23.07.2015
Rationalisation of Sources of Coal
Fatepara Shri Devajibhai Govindbhai

Will the Minister of COAL be pleased to state:

- (a) whether the new Inter-Ministerial Task Force on Rationalisation of sources of coal constituted by the Government in June, 2014 has conveyed any recommendation to the Government ;
- (b) if so, the details thereof ;
- (c) whether the views of State Governments/State Power Utilities have been obtained by the new Task Force ;
- (d) if so, the details thereof ; and
- (e) the latest status on the review of rationalisation of linkages for coal in respect of Power Utilities ?

Answer

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a)&(b) : Yes, Madam. The new Inter-Ministerial Task Force (IMTF) constituted by the Government in June, 2014 has submitted its Report to the Government recommending a three-step approach. The recommendations inter-alia include rationalization of linkage sources for 19 Power Utilities (PUs) in Stage-I by swapping linkage coal between different coal companies to optimize distances and maximizing despatches of coal.

The Task Force recommended rationalization of six swap sets of PUs in Stage-II, as listed below :-

S. No. State Participating Companies

- 1 Tamil Nadu TANGEDCO & NTPC
- 2 Gujarat GSECL & NTPC
- 3 Maharashtra MAHAGENCO, NTPC & NSPCL
- 4 Rajasthan RRVUNL & NTPC
- 5 Punjab and UP PSPCL, DVC and UPRVUNL
- 6 Haryana HPGCL, DVC and APCLP

In Stage-III, a stepwise approach to achieve further rationalization has been recommended by IMTF by identification of clusters which would result in net reduction of the overall costs, and can be effected with consent of the Gencos/States.

(c)to(e): IMTF had obtained views of the State Governments/State Power Utilities in the meetings held from time to time and views/inputs expressed by them were taken into consideration before finalization of the report. As per the status of implementation of recommendations of IMTF, out of total 19 TPPs recommended for rationalization by Task Force in Stage-I, Coal India Limited(CIL) has executed Fuel Supply Agreements (FSAs) with 14 TPPs which have resulted into 16 new FSAs at subsidiaries of CIL for a quantity of 18.224 MT. Under Stage-II rationalization, one swap of domestic and imported coal has been successfully implemented between NTPC and GSECL.

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